

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 100(ND)/2014**  
**CA. NO.**

**CORAM:**



**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M**

**NAME OF THE COMPANY: M/s Mr. Mr. S.P. Gupta & Ors. Vs. M/s. Packwell Manufacturing  
(Delhi) Pvt. Ltd.**

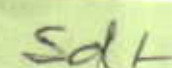
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	NEHA KHURANA	(Adv)	RESPONDENT NO 1 to 7	
2.	Mr. Nitesh Jain	Adv	Per	

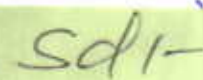
**ORDER**

Pleadings in this case are stated to be complete.

2. Re-notify this case for final arguments on 29.09.2016 at 2.00 p.m.

  
(Ina Malhotra)

Member Judicial

  
(K. Varadharajan)

Member Judicial